

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
GOVIND ELECTRICA PRIVATE LIMITED

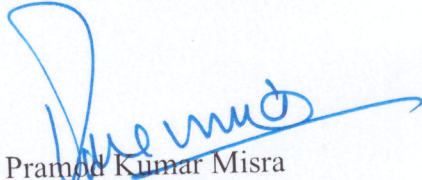
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Govind Electrica Private Limited
2.	Date of incorporation of corporate debtor	02-05-2016
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909HR2016PTC063904
5.	Address of the registered office and principal office (if any) of corporate debtor	SSI Plot No.10, Market No. 5, NIT Faridabad, Faridabad, Haryana - 121001
6.	Insolvency commencement date in respect of corporate debtor	21-09-2022
7.	Estimated date of closure of insolvency resolution process	20-03-2023 (180 days from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pramod Kumar Misra IBBI/IPA-001/IP-P-02669/2022-2023/14099 AFA Valid upto : 18.05.2023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 5203, DLF City Phase - 4, Gurgaon, Haryana - 122002 Email ID: capkmisra@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 5203, DLF City Phase - 4, Gurgaon, Haryana - 122002 Email ID: cirp.govindelectrica@gmail.com
11.	Last date for submission of claims	05-10-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the Hon'ble NCLT, Chandigarh Bench, ordered the commencement of Corporate Insolvency Resolution Process of the **Govind Electrica Pvt. Ltd.** vide its order dated 21.09.2022.

Accordingly, the Creditors of **Govind Electrica Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before 05.10.2022 to the Interim Resolution Professional at the address mentioned against Entry No. 10 only.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Pramod Kumar Misra

Interim Resolution Professional

IBBI/IPA-001/IP-P-02669/2022-2023/14099

AFA valid upto: 18.05.2023

IBBI Reg. address: 5203, DLF City Phase – 4, Gurgaon, Haryana – 122002
cirp.govindelectrica@gmail.com, capkmisra@gmail.com

Date: 22.09.2022

Place: Gurgaon